

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**OA No 106 OF 2023**

**IN THE MATTER OF:**

**Dr. K. Srinivasulu**

..... Applicant

Vs

**THE CHIEF SECRETARY, GOVT OF ANDHRA PRADESH & OTHERS**

.... Respondents

**COMPLIANCE REPORT FILED BY THE APPCB R5**

**DATE- 31.08.2024**



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION NO. 106 OF 2023 (SZ)**

**Action taken report of APPCB in compliance with Hon'ble NGT Order dt. 10.07.2024 in O.A. No. 106 of 2023 (SZ) filed by Sri K.Srinivasulu & Others resident of Kondasamudram (V), Gudupalli (M), Chittoor District on Granite mining units operated around Kotamakanapalli (V), Gudupalli (M), Chittoor District.**

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Date. 30.08.2024

*Narandharan*  
**Andhra Pradesh Pollution Control Board,  
Regional Office: Tirupati**

**ENVIRONMENTAL ENGINEER  
A.P. Pollution Control Board  
Regional Office : TIRUPATI**

**Action taken report of the APPCB in compliance with Hon'ble NGT Order dt. 10.07.2024 in O.A. No. 106 of 2023 (SZ) filed by Sri K.Srinivasulu & Others resident of Kondasamudram (V), Gudupalli (M), Chittoor District on Granite mining units operated around Kotamakanapalli (V), Gudupalli (M), Chittoor District.**

It is submitted that, Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai has quoted the following while issuing an order on 10.07.2024 in O.A. No. 106 of 2023 (SZ) at Para No. 2 in the case filed by Sri K.Srinivasulu & Others resident of Kondasamudram (V), Gudupalli (M), Chittoor District on operation of granite mining units in and around Kotamakanapalli (V), Gudupalli (M), Chittoor District. Copy of the order is herewith enclosed as **Annexure - I**.

*" 2. The Andhra Pradesh Pollution Control Board (APPCB) has filed its report dated 06.04.2024, furnishing the particulars of the environmental compensation recovered from the mining units along with the Bank Guarantee, payable at Rs. 5,00,000/- per Hectare. However, the report is silent about the particulars of the remediation cost."*

It is further submitted that, as per the orders of Hon'ble NGT in O.A. No. 106 of 2023 (SZ) Dt. 10.07.2024 the matter is listed on 02.09.2024.

In this connection, it is submitted that, as per the recommendations of expert technical institutions / organizations for Preparation of sustainable remediation plan at the buffer zone the mining units (8 Nos) have submitted details of sustainable remediation plans and cost for developing the Greenbelt at buffer zone areas. The details are submitted are as follows:

Sl. No	Name of the mining unit	Name of the plants developing as recommended in sustainable remediation plan	No of Plants	Budget allocation for development of additional green belt in buffer zone area		
				Costing of plant & Labour charges for pit	For maintenance cost (Watering)	Budget for second year onwards (replacing &

						mainten ance)
1.	<b>M/s. Rathna Mineral Enterprises,</b> Sy.No.132, 133,134 & 135, Kotamakanapalli (V), Gudupalli (M), Chittoor District.	1. Azardirachta - Neem 2. Mangifera - Mango 3. Eucalyptus - Neelagiri 4. Eugenia Jambolana - Indian Black berry 5. Avenue Plantation	500 Nos	Rs. 87,500/-  (Rs. 175/- each x 500 Nos)	Rs. 1,44,000  /-  (Rs. 12,000 x 12)	Rs. 25,000  /-
2.	<b>M/s. Sri K. Siva Prakash (0.772 Ha),</b> Sy.No.101/2, Kotamakanapalli (V), Gudupalli (M), Chittoor District	1. Azardirachta - Neem 2. Ficus - Banyan 3. Mangifera - Mango 4. Eucalyptus - Neelagiri 5. Eugenia Jambolana - Indian Black berry 6. Avenue Plantation	300 Nos	Rs. 52,500/-  (Rs. 175/- each x 300 Nos)	Rs. 1,20,000  /-  (Rs. 10,000 x 12)	Rs. 25,000  /-
3.	<b>M/s. J.R.Granites (0.850 Ha),</b> Sy.No.99/4 & 7, Kotamakanapalli (V), Gudupalli (M), Chittoor District	1. Azardirachta - Neem 2. Melia - Chinaberry tree (Bandi veepa)	1500 Nos	Rs. 2,55,000  /-  (Rs. 170/- each x 1500 Nos)	Rs. 1,80,000  /-  (Rs. 15,000 x 12)	Rs. 50,000  /-
4.	<b>M/s. J.R.Granites (4.846 Ha),</b> Sy.No.136, 137 & 138, Kotamakanapalli (V), Gudupalli (M), Chittoor District	3. Ficus - Banyan 4. Mangifera - Mango 5. Eucalyptus - Neelagiri 6. Eugenia Jambolana - Indian Black berry				
5.	<b>M/s. J.R.Granites (1.620 Ha),</b> Sy.No.89/1, 95/1 (P), 95/2 (P) & 95/3(P), Kotamakanapalli (V), Gudupalli (M), Chittoor District	7. Avenue Plantation				

6.	<b>M/s. Sri Sai Krupa Granites (0.611 Ha),</b> Sy.No.100, Kotamakanapalli (V), Gudupalli (M), Chittoor District	1. Azardirachta - Neem 2. Melia - Chinaberry tree (Bandi veepa) 3. Ficus - Banyan	500 Nos	Rs. 85,000/-  (Rs. 170/- each x 500 Nos)	Rs. 1,20,000 /-  (Rs. 10,000 x 12)	Rs. 50,000 /-
7.	<b>M/s. Sai Raghavendra Granites,</b> Sy.No.98/3 Part, Kotamakanapalli (V), Gudupalli (M), Chittoor District	4. Eucalyptus - Neelagiri 5. Eugenia Jambolana - Indian Black berry 6. Conocarpus - Saptaparni 7. Avenue Plantation				
8.	<b>M/s. Sri K. Siva Prakash (0.405 Ha),</b> Sy.No.103, Kotamakanapalli (V), Gudupalli (M), Chittoor District	1. Azardirachta - Neem 2. Ficus - Banyan 3. Mangifera - Mango 4. Eucalyptus - Neelagiri 5. Eugenia Jambolana - Indian Black berry 6. Avenue Plantation	300 Nos	Rs. 52,500 /-  (Rs. 175/- each x 300 Nos)	Rs. 1,20,000 /-  (Rs. 10,000 x 12)	Rs. 25,000 /-

It is also submitted that, the details of Remediation plants and cost submitted by the mining units are herewith enclosed as annexure - II.

This report is submitted to the Hon'ble NGT in due compliance of the Hon'ble NGT Order 10.07.2024 in O.A. No. 106 of 2023 (SZ). The APPCB will abide by all such directions as this Hon'ble tribunal may deem fit and appropriate.

**Date:** 30.08.2024

*Nawudu Salok*

**ENVIRONMENTAL ENGINEER**  
AP Pollution Control Board,  
Regional office, Tirupati.

**ENVIRONMENTAL ENGINEER**  
A.P. Pollution Control Board  
Regional Office : TIRUPATI

Original Application No. 106 of 2023 (SZ) filed at Hon'ble NGT, South Zone by Sri K. Srinivasulu on operation of certain Granite mining units operating in Gudupalli Mandal, Chittoor District.

Hon'ble NGT (SZ) Order dt. 08<sup>th</sup> November, 2023

**"Preparation of sustainable remediation plan at the buffer zone"**

Prepared by

**Dr. T. DAMODHARAM, M.Sc., B. Ed, M. Phil., Ph.D.**



Department of Environmental Sciences

Sri Venkateswara University

Tirupati - 517502

Andhra Pradesh, India

**Preamble:**

An Original Application No. 271/2022 was filed at Hon'ble NGT (Principal Bench), New Delhi by Sri K. Srinivasulu & others, R/o Kondasamudram (V), Gudupalli (M), Chittoor District against the following granite mines and the same was transferred as Original Application No. 106 of 2023 Hon'ble NGT (SZ), Chennai.

<b>S.No.</b>	<b>Name &amp; Address of the Granite Mine</b>
1.	<b>M/s. Rathna Mineral Enterprises</b> , (Black Granite mine - 4.810 Ha), Sy.No. 132, 133, 134 & 135, Kotamakanapalli (V), Gudupalli (M), Chittoor District
2.	<b>M/s. J.R. Granites Pvt. Ltd.</b> , (Black Granite mine - 4.846 Ha), Sy.No. 136, 137 & 138, Kotamakanapalli (V), Gudupalli (M), Chittoor District.
3.	<b>M/s. J.R. Granites Pvt. Ltd.</b> , (Black Granite mine - 1.620 Ha), Sy.No. 89/1, 95/1(P), 95/2(P) & 95/3(P), Kotamakanapalli (V), Gudupalli (M), Chittoor District.
4.	<b>M/s. J.R. Granites Pvt. Ltd.</b> , (Black Granite mine - 0.850 Ha), Sy.No. 99/4 & 7, Kotamakanapalli (V), Gudupalli (M), Chittoor District.
5.	<b>M/s. Sri Sai Krupa Granites</b> , (Black Granite mine - 0.611 Ha), Sy.No. 100, Kotamakanapalli (V), Gudupalli (M), Chittoor District
6.	<b>M/s. Sai Raghavendra Granites</b> , (Black Granite mine - 0.607 Ha), Sy.No. 98/3 Part, Kotamakanapalli (V), Gudupalli (M), Chittoor District
7.	<b>M/s. Sri K.Siva Prakash Mine</b> - 0.772 Ha (Formerly M/s. Sri Venkata Sai Granites), Sy.No. 101/2, Kotamakanapalli (V), Gudupalli (M), Chittoor District.
8.	<b>M/s. Sri K.Siva Prakash Mine</b> - 0.405 Ha (Formerly M/s. Sri Venkata Sai Granites), Sy.No. 103, Kotamakanapalli (V), Gudupalli (M), Chittoor District.

Hon'ble NGT (SZ) while issuing an Order dt. 08<sup>th</sup> November, 2023 directed the lease holders and the AP Pollution Control Board officers to approach technical institutions / organizations for preparation the sustainable remediation plan at the buffer zone at their own cost. Hon'ble NGT has also directed for payment of revised Environmental Compensation and furnishing the Bank guarantees by the lease holders which was already completed by the lease holders.

In this connection, the above said lease holders along with Regional officer, AP Pollution Control Board has requested to take up the job of preparation the sustainable remediation plan at the buffer zone and the same was agreed and have conducted site visit on 03.01.2024 along with officials of AP Pollution Control Board. The observations and the recommendations in connection with preparation of sustainable remediation plan at the buffer zone made for each mining project are as follows:

1. **M/s. Rathna Mineral Enterprises, (Black Granite mine – 4.810 Ha) Sy.No. 132, 133, 134 & 135, Kotamakanapalli (V), Gudupalli (M), Chittoor District.**

**Observations:**

- i. M/s. Rathna Mineral Enterprises is having lease area of 4.810 Ha and so far they have developed working pit at an extent of around 1.5 Ac with a depth of 10 to 15 meters. Remaining area is yet to be mined for mining.
- ii. During the inspection it was observed that, M/s. Rathna Mineral Enterprises is maintaining the buffer zone of 7.5meters at East, West & North side and M/s. Rathna Mineral Enterprises is maintaining buffer zone only 6.0meters towards southern side.
- iii. Presently, the length of the mine pit area is about 80 meters and deficit of buffer zone area is  $80 \times 1.5 = 120$  Sqm. During inspection, the unit holder have informed the reasons for not maintaining the buffer zone of 7.5 meters is as the Directorate General of Mines Safety vide its order dt. 03.03.2016 directed the Mining project to clear the loose boulders observed at the top of the edges of the benches to avoid untoward incidents.
- iv. In this regard, the Director of Mines & Geology, Ibrahimpatnam has issued a demand notice vide Notice No. 4320969/D13-2/2021, Dt. 08.02.2022 for payment of penalty levied for conducting of mining operations in buffer zone.
- v. Subsequently, M/s. Rathna Mineral Enterprises has paid an amount of Rs. 4,38,675/- vide Challan No. 71027298412023, Dt. 15.04.2023.

**Recommendations:**

- i. M/s. Rathna Mineral Enterprises has to develop greenbelt as per norms and also the greenbelt existing at buffer zone has to be improved with local and sustainable species.
- ii. M/s. Rathna Mineral Enterprises has to develop compensatory greenbelt at the identified plainland located at East side of the mine as a compensatory greenbelt for the deficit of greenbelt at the buffer zone at the located at south side.
- iii. The exercise of identifying the suitable species and developing greenbelt shall be started immediately and reported to AP Pollution Control Board by the end of February, 2024 so as to submit the same in obedience to the Hon'ble NGT (SZ) Order dt. 08<sup>th</sup> November, 2023.
- iv. The species viz., Azadirachta, Melia, Ficus, Mangifera, lantana camara, Eucalyptus, Conocarpus, Bougainvillea, Ixora coccinea, Eugenia jambolana may be used for plantation programme.

2. M/s. J.R. Granites Pvt. Ltd., (Black Granite mine - 4.846 Ha), Sy.No. 136, 137 & 138, Kotamakanapalli (V), Gudupalli (M), Chittoor District.
3. M/s. J.R. Granites Pvt. Ltd., (Black Granite mine - 1.620 Ha), Sy.No. 89/1, 95/1(P), 95/2(P) & 95/3(P), Kotamakanapalli (V), Gudupalli (M), Chittoor District.
4. M/s. J.R. Granites Pvt. Ltd., (Black Granite mine - 0.850 Ha), Sy.No. 99/4 & 7, Kotamakanapalli (V), Gudupalli (M), Chittoor District.

**Observations:**

- i. M/s. J.R. Granites Pvt. Ltd. (Black Granite mine - 4.846 Ha), M/s. J.R. Granites Pvt. Ltd., (Black Granite mine - 1.620 Ha) and M/s. J.R. Granites Pvt. Ltd., (Black Granite mine - 0.850 Ha) mining leases are operating by single management.
- ii. M/s. J.R. Granites Pvt. Ltd. (Black Granite mine - 4.846 Ha), M/s. J.R. Granites Pvt. Ltd., (Black Granite mine - 1.620 Ha) and M/s. J.R. Granites Pvt. Ltd., (Black Granite mine - 0.850 Ha) have obtained permission under regulation 111(3) of MMR, 1961 for grant of relaxation within 7.5meter from the mines boundary of Kotamakanapalli by merging all the Sy.No. of the respected 3mines located at Sy.No. 89/P, 95/1, 95/2, 95/3, 95/4, 99/7, 136, 137 & 138 from the Directorate-General of mines safety vide order No. 302577/SZ/Chennai Region/Perm/2021/194878, Dt. 24.09.2021.
- iii. Taking into consideration of all 3mines having mine lease area of 4.846 Ha, 1.620 Ha and 0.850 Ha respectively as a single packet, the buffer zone of 7.5meter is existing towards South and West sides. There is a deficit of buffer zone about 175meters towards North side and about 40.0meters towards East side.

Compensatory greenbelt shall be developed in connection with the deficit at buffer zones towards North & East sides.

North side -  $175 \times 7.5 = 1312.5$  Sqm.

East side -  $40 \times 7.5 = 300$  Sqm.

- iv. M/s. J.R. Granites Pvt. Ltd. (Black Granite mine - 1.620 Ha) have paid an amount of Rs. 7,31,880/- vide Challan No. 71326499662023, Dt. 11.10.2023 for conducting of mining operations in buffer zone.
- v. M/s. J.R. Granites Pvt. Ltd (4.846 Ha, 1.620 Ha and 0.850 Ha) has also not developed greenbelt satisfactorily at the area left as a buffer zone for greenbelt development.

**Recommendations:**

- v. M/s. J.R. Granites Pvt. Ltd (4.846 Ha, 1.620 Ha and 0.850 Ha) has to develop greenbelt as per norms and also the greenbelt existing at buffer zone has to be improved with local and sustainable species.
  - vi. M/s. J.R. Granites Pvt. Ltd (4.846 Ha, 1.620 Ha and 0.850 Ha) has to develop compensatory greenbelt at the identified plainland located at South side of the mine as a compensatory greenbelt at an area of 1612.5 Sqm. for the deficit of greenbelt at the buffer zone.
    - ii. The exercise of identifying the suitable species and developing greenbelt shall be started immediately and reported to AP Pollution Control Board by the end of February, 2024 so as to submit the same in obedience to the Hon'ble NGT (SZ) Order dt. 08<sup>th</sup> November, 2023 as a part of sustainable remediation plan at the buffer zone.
    - iii. The species viz., Azadirachta, Melia, Ficus, Mangifera, lantana camara, Eucalyptus, Conocarpus, Bougainvillea, Ixora coccinea, Eugenia jambolana may be used for plantation programme.
5. **M/s. Sri Sai Krupa Granites, (Black Granite mine – 0.611 Ha), Sy.No. 100, Kotamakanapalli (V), Gudupalli (M), Chittoor District.**
6. **M/s. Sai Raghavendra Granites, (Black Granite mine – 0.607 Ha), Sy.No. 98/3 Part, Kotamakanapalli (V), Gudupalli (M), Chittoor District**

**Observations:**

- i. M/s. Sri Sai Krupa Granites, (Black Granite mine – 0.611 Ha) and M/s. Sai Raghavendra Granites, (Black Granite mine – 0.607 Ha) mining leases are operating by single management.
- ii. M/s. Sri Sai Krupa Granites, (Black Granite mine – 0.611 Ha) have paid an amount of Rs. 4,21,038/- vide challan Nos. 61020875972022, Dt. 18.04.2022, 61020903502022, Dt. 18.04.2022 for conducting of mining operations in buffer zone.
- iii. M/s. Sri Sai Krupa Granites have submitted a request letter to AD mines and Geology for transferring the lease area of 0.611 Ha of M/s. Sri Sai Krupa Granites to M/s. Sai Raghavendra Granites and it is under the process. As informed by the lease holder it will be completed after obtaining the clearance of Hon'ble NGT O.A. No. 106 of 2023.
- iv. Taking into consideration of all 2 mines having mine lease area of 0.611 and 0.607 Ha respectively as a single packet, the buffer zone of 7.5 meter is existing towards South and North sides. There is a deficit of buffer zone about 40.0 meters towards West side and about 45.0 meters towards East side

Compensatory greenbelt shall be developed in connection with the deficit at buffer zones towards West & East sides.

West side -  $40 \times 7.5 = 300$  Sqm.

East side -  $45 \times 7.5 = 337.5$  Sqm.

- v. M/s. Sri Sai Krupa Granites, (Black Granite mine - 0.611 Ha) and M/s. Sai Raghavendra Granites, (Black Granite mine - 0.607 Ha) has not developed greenbelt satisfactorily at the area left as a buffer zone for greenbelt development.

**Recommendations:**

- i. M/s. Sri Sai Krupa Granites, (Black Granite mine - 0.611 Ha) and M/s. Sai Raghavendra Granites, (Black Granite mine - 0.607 Ha) has to develop greenbelt as per norms and also the greenbelt existing at buffer zone has to be improved with local and sustainable species.
- ii. M/s. Sri Sai Krupa Granites, (Black Granite mine - 0.611 Ha) and M/s. Sai Raghavendra Granites, (Black Granite mine - 0.607 Ha) has to develop compensatory greenbelt at the identified plainland located at Southwest side of the mine lease area as a compensatory greenbelt at an area of 637.5 Sqm. for the deficit of greenbelt at the buffer zone.
- iii. The exercise of identifying the suitable species and developing greenbelt shall be started immediately and reported to AP Pollution Control Board by the end of February, 2024 so as to submit the same in obedience to the Hon'ble NGT (SZ) Order dt. 08<sup>th</sup> November, 2023 as a part of sustainable remediation plan at the buffer zone.
- iv. The species viz., Cassia Siamea, Dilbergia Sissoo, Acacia auriculiformis, Eucalyptus, Shorea thunbergia, Mangifera, Terminalia arjuna, Zizyphus may be used for plantation programme.

7. M/s. Sri K.Siva Prakash Mine - 0.772 Ha (Formerly M/s. Sri Venkata Sai Granites), Sy.No. 101/2, Kotamakanapalli (V), Gudupalli (M), Chittoor District.

**Observations:**

- i. M/s. Sri K.Siva Prakash Mine - 0.772 Ha (Formerly M/s. Sri Venkata Sai Granites) is located at Sy.No. 101/2, Kotamakanapalli (V), Gudupalli (M), Chittoor District.
- ii. M/s. Sri K.Siva Prakash Mine - 0.772 Ha (Formerly M/s. Sri Venkata Sai Granites) have paid an amount of Rs. 12,00,000/- vide challan No. 41121391152020, Dt. 28.08.2020 for conducting of mining operations in buffer zone.

- iii. M/s. Sri K.Siva Prakash Mine - 0.772 Ha (Formerly M/s. Sri Venkata Sai Granites) is maintaining buffer zone towards buffer zone of 7.5 meters towards East, West & South sides and the mining project is not maintaining the buffer zone towards North side at a length of about 100 meters.
- iv. Compensatory greenbelt shall be developed in connection on the deficit at buffer zones towards North side  $100 \times 7.5 = 750$  Sqm.
- v. M/s. Sri K.Siva Prakash Mine - 0.772 Ha (Formerly M/s. Sri Venkata Sai Granites) has not developed greenbelt satisfactorily at the area left as a buffer zone for greenbelt development.

**Recommendations:**

- i. M/s. Sri K.Siva Prakash Mine - 0.772 Ha (Formerly M/s. Sri Venkata Sai Granites) has to develop greenbelt as per norms and also the greenbelt existing at buffer zone has to be improved with local and sustainable species.
- ii. M/s. Sri K.Siva Prakash Mine - 0.772 Ha (Formerly M/s. Sri Venkata Sai Granites) has to develop compensatory greenbelt at the identified plainland located at East side of the mine lease area as a compensatory greenbelt at an area of 750 Sqm. on the deficit of greenbelt at the buffer zone.
- iii. The exercise of identifying the suitable species and developing greenbelt shall be started immediately and reported to AP Pollution Control Board by the end of February, 2024 so as to submit the same in obedience to the Hon'ble NGT (SZ) Order dt. 08<sup>th</sup> November, 2023 as a part of sustainable remediation plan at the buffer zone.
- iv. The species viz., Azadirachta indica, Ficus religiosa, Zizyphus, Zizuba, Ficus cunea, Cassia fistula, Melia azadirachta, Lantana Camera indica, Hibiscus rosa sinensis, Cassia may be used for plantation programme.

**8. M/s. Sri K.Siva Prakash Mine - 0.405 Ha (Formerly M/s. Sri Venkata Sai Granites), Sy.No. 103, Kotamakanapalli (V), Gudupalli (M), Chittoor District.**

**Observations:**

- i. M/s. Sri K.Siva Prakash Mine - 0.405 Ha (Formerly M/s. Sri Venkata Sai Granites) located at Sy.No. 103, Kotamakanapalli (V), Gudupalli (M), Chittoor District.
- ii. M/s. Sri K.Siva Prakash Mine - 0.405 Ha (Formerly M/s. Sri Venkata Sai Granites) have paid an amount of Rs. 9,10,000/- vide challan Nos. 41412950252020, Dt. 08.03.2021, 51036259162021, Dt. 29.04.2021 & 611621192022, Dt. 02.08.2022 for conducting of mining operations in buffer zone.

- iii. M/s. Sri K.Siva Prakash Mine - 0.405 Ha (Formerly M/s. Sri Venkata Sai Granites) is maintaining buffer zone towards buffer zone of 7.5 meters towards East, West & South sides and the mining project is not maintaining the buffer zone towards North side at a length of about 80 meters.
- iv. Compensatory greenbelt shall be developed in connection on the deficit at buffer zones towards North side  $80 \times 7.5 = 600$  Sqm.
- v. M/s. Sri K.Siva Prakash Mine - 0.405 Ha (Formerly M/s. Sri Venkata Sai Granites) has not developed greenbelt satisfactorily at the area left as a buffer zone for greenbelt development.

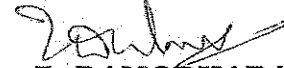
**Recommendations:**

- i. M/s. Sri K.Siva Prakash Mine - 0.405 Ha (Formerly M/s. Sri Venkata Sai Granites) has to develop greenbelt as per norms and also the greenbelt existing at buffer zone has to be improved with local and sustainable species.
- ii. M/s. Sri K.Siva Prakash Mine - 0.405 Ha (Formerly M/s. Sri Venkata Sai Granites) has to develop compensatory greenbelt at the identified plainland located at East side of the mine lease area as a compensatory greenbelt at an area of 600 Sqm. on the deficit of greenbelt at the buffer zone.
- iii. The exercise of identifying the suitable species and developing greenbelt shall be started immediately and reported to AP Pollution Control Board by the end of February, 2024 so as to submit the same in obedience to the Hon'ble NGT (SZ) Order dt. 08<sup>th</sup> November, 2023 as a part of sustainable remediation plan at the buffer zone.
- iv. The species viz., Azadirachta indica, Eucalyptus, Shorea tumbuggaia, Terminalia Arjuna, Cassia, Terminalia pallida, Azadirachta, Shorea tumbuggaia may be used for plantation programme.

**Conclusive Remarks:**

By adopting plantation activity at mining area for compensating of buffer zone area and maintaining Air pollution levels (site 1 to site 8) the expertise committee along with Pollution control Board officials visited and advised the party to adopt rapid assessment method to restore the greenbelt area with sustainable species for meeting the statutory greenbelt of 33% at all the mining units. Insitu pit digging methods shall be adopted at adjacent areas of buffer zone area, by adding NPK and farm yard manure and red soil at the @ of 3:1 for survival of the plant species.

The concerned Regional office, AP Pollution Control Board may monitor the progress of the development of compensatory greenbelt at the areas proposed by the mining authorities once in a month in obedience to the Hon'ble NGT (SZ) Order dt. 08<sup>th</sup> November, 2023 and if any mining project fails to comply the same corresponding charges may be collected from the authorities of the mining project for developing the compensatory greenbelt by the local bodies / Forest department as a part of compensatory greenbelt.



**Dr. T. DAMODHARAM,**

M.Sc., B.Ed, M.Phil., Ph.D.

Department of Environmental Sciences  
Sri Venkateswara University, Tirupati.

**Item No.4:-****BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

**Original Application No.106 of 2023 (SZ)**

[Earlier O.A. No.271/2022 (PB)]

IN THE MATTER OF

K. Srinivasulu  
Chittoor District,  
Andhra Pradesh.

...Applicant(s)

*Versus*State of Andhra Pradesh  
Rep. by its Chief Secretary,  
Andhra Pradesh and Ors.

...Respondent(s)

Date of hearing: 10.07.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

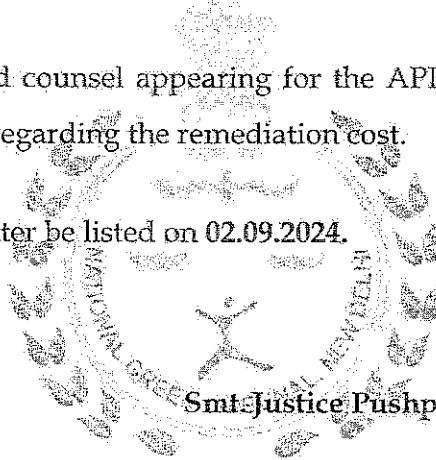
HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): None.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1, R2, R5 & R6.  
Ms. Kanmani Sathiyamoorthy represented  
Mr. L. Palanimuthu for R7 to R14.

ORDER

1. Today, there is no representation for the applicant.
2. The Andhra Pradesh Pollution Control Board (APPCB) has filed its report dated 06.04.2024, furnishing the particulars of the environmental compensation recovered from the mining units along with the Bank Guarantee, payable at Rs.5,00,000/- per Hectare. However, the report is silent about the particulars of the remediation cost.
3. The learned counsel appearing for the APPCB seeks time to file the report regarding the remediation cost.
4. Let the matter be listed on 02.09.2024.



Sd/-

Smt Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O. A. No.106/2023 (SZ)  
10<sup>th</sup> July, 2024. Mn.



# RATHNA MINERAL ENTERPRISES

Quarry Owners, Processors & Exporters All Kinds of Rough Granites Blocks & Monuments

46/1, Gundlasagaram Road, KUPPAM - 517425 Chittoor District (A.P) INDIA, Phone : 08570-25572

To  
**The Environmental Engineer,**  
 A.P Pollution Control Board,  
 Regional office, Tirupati.

21-8-2024.

**Sir,**

- Sub:** O.A.No 106 of 2023 Hon'ble NGT (SZ) filed by K. Srinivasulu -  
 Remediation plans and cost details - Submitted - Reg.
- Ref:** 1. Hon'ble NGT (SZ) Order dated 08.11.2023  
 2. Hon'ble NGT (SZ) Order dated 10.07.2024

We humbly submit that, in obedience to the Hon'ble NGT Order dated 08.11.2023 a sustainable remediation plan was prepared by Prof. T. Damodharam Head of the Department, Environmental Sciences, S.V University, Tirupati, Andhra Pradesh.

He further submitted that, as per the sustainable remediation plans and also in connection with the recommended plants viz., Azardirachta, Melia, Ficus, Mangifera, Lantana camara and Eucalyptus etc., we are developing additional greenbelt at buffer zone with the following plants 500 Nos in the month of June 2024. Photographs enclosed for kind perusal.

1. Azardirachta - Neem
2. Mangifera - Mango
3. Eucalyptus - Neelagiri
4. Eugenia Jambolana - Indian Black berry
5. Avenue Plantation.

**Budget Allocation for development of additional green belt in buffer zone area :**

1. Costing of plant & Labour charges for pit	Rs. 175/- each x 500	Rs.87,500
2. For maintenance cost (Watering)	Rs.12,000 x 12	Rs. 1,44,000
	Total	Rs. 2,31,500
3. Budget from second year onwards (replacing & maintenance)		Rs. 25,000

Submitted.

Yours faithfully,  
 For Rathna Mineral Enterprises

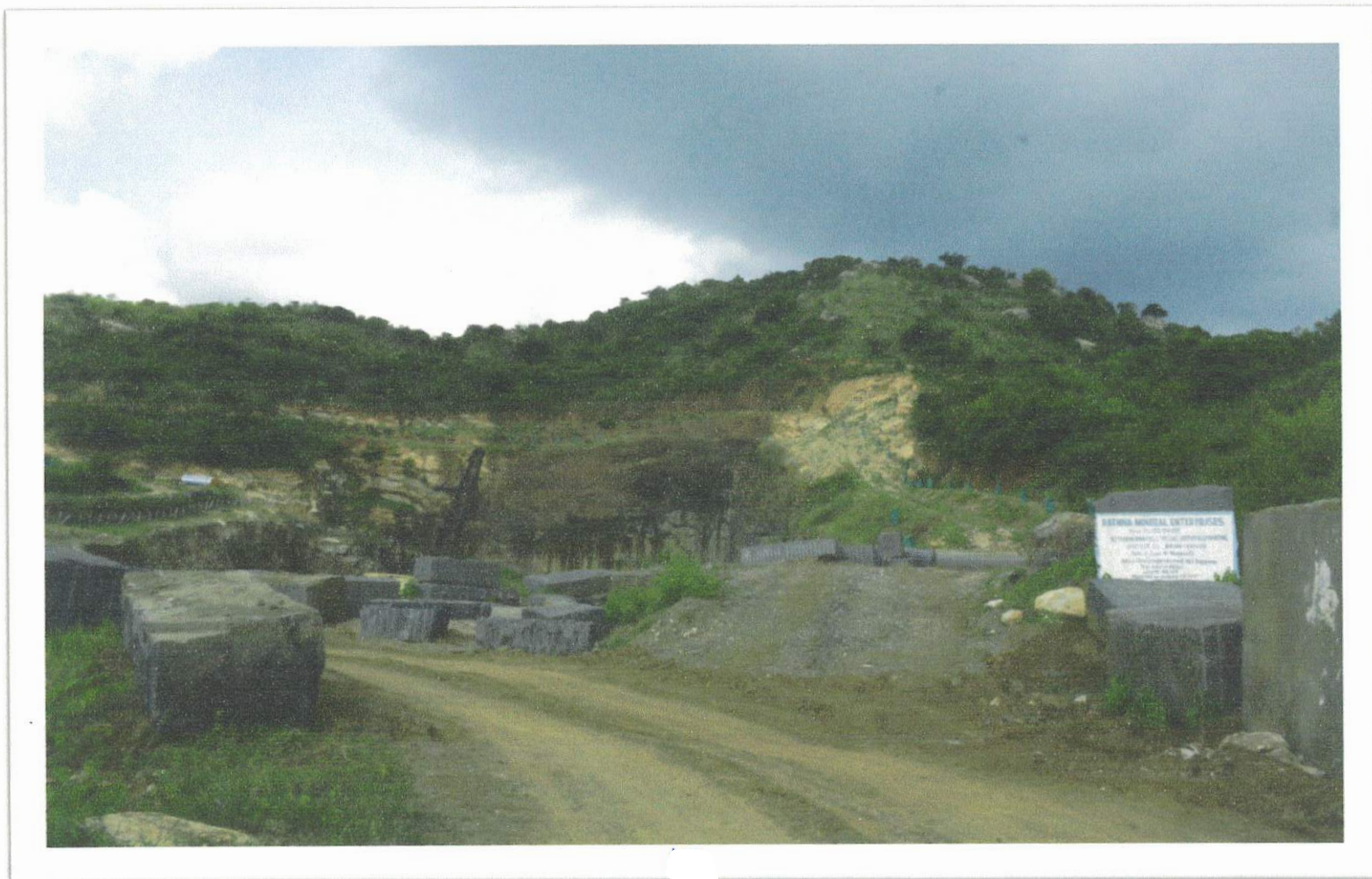
**RME****RATHNA MINERAL ENTERPRISES  
BLACK GRANITE MINE****Sy No: 132, 133, 134 & 135 of KOTAMAKANAPALLI Village,  
GUDUPALLI Mandal, CHITTOOR Dist, A.P**

**RME****RATHNA MINERAL ENTERPRISES  
BLACK GRANITE MINE****Sy No: 132, 133, 134 & 135 of KOTAMAKANAPALLI Village,  
GUDUPALLI Mandal, CHITTOOR Dist, A.P**



# RATHNA MINERAL ENTERPRISES BLACK GRANITE MINE

Sy No: 132, 133, 134 & 135 of KOTAMAKANAPALLI Village,  
GUDUPALLI Mandal, CHITTOOR Dist, A.P



**RME****RATHNA MINERAL ENTERPRISES****BLACK GRANITE MINE**

**Sy No: 132, 133, 134 & 135 of KOTAMAKANAPALLI Village,  
GUDUPALLI Mandal, CHITTOOR Dist, A.P**



**Sri. K. Siva Prakash,**

Cell: +91 97899 41111, 9000905655

D.No.2/285, Mangai Nagar,  
Kattigani Palli Village,  
Krishnagiri Town,  
Krishnagiri District, Tamilnadu- 635 001

To

Date:21.08.2024

**The Environmental Engineer,**  
A.P Pollution Control Board,  
Regional office, Tirupati.

**Sir,**

**Sub:** O.A.No 106 of 2023 Hon'ble NGT (SZ) filed by K. Srinivasulu – Remediation plans and cost details for our Mine M/s. K. Siva Prakash, (Black Granite Mine - 0.772 Ha), Sy.No.101/2, Kotamanapalli (V), Gudupalli (M), Chittoor District – Submitted – Reg.

**Ref:** 1. Hon'ble NGT (SZ) Order dated 08.11.2023  
2. Hon'ble NGT (SZ) Order dated 10.07.2024

We humbly submit that, in obedience to the Hon'ble NGT Order dated 08.11.2023 a sustainable remediation plan was prepared by Prof. T. Damodharam Head of the Department, Environmental Sciences, S.V University, Tirupati, Andhra Pradesh.


He further submitted that, as per the sustainable remediation plans and also in connection with the recommended plants viz., Azardirachta, Melia, Ficus, Mangifera, Lantana camara and Eucalyptus etc., we are developing additional greenbelt at buffer zone with the following plants 300 Nos in the month of June 2024. Photographs enclosed for kind perusal.

1. Azardirachta - Neem
2. Ficus - Banyan
3. Mangifera - Mango
4. Eucalyptus - Neelagiri
5. Eugenia Jambolana – Indian Black berry
6. Avenue Plantation.

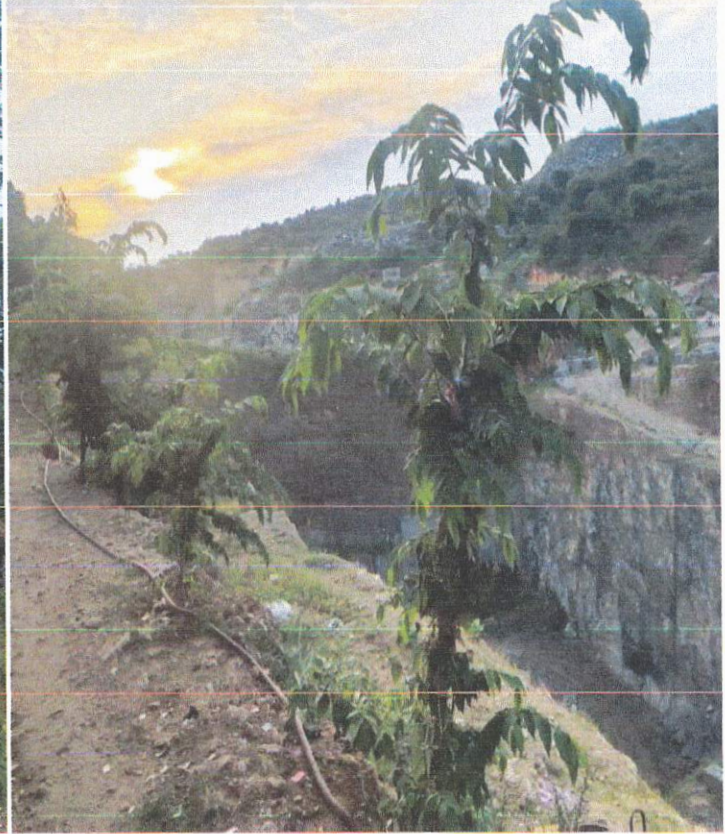
**Budget Allocation for development of additional green belt in buffer zone area:**

1. Costing of plant & Labour charges for pit	Rs. 175/- each x 300	Rs. 52,500
2. For maintenance cost (Watering)	Rs.10,000 x 12	Rs. 1,20,000
	Total	Rs. 1,72,500
3. Budget from second year onwards (replacing & maintenance)		Rs. 25,000

Submitted.

  
Yours faithfully,  
For K. Siva Prakash







# JR GRANITES (P) LTD.

[www.jrgranites.in](http://www.jrgranites.in)



To  
**The Environmental Engineer,**  
 A.P Pollution Control Board,  
 Regional office, Tirupati.

Date:21.08.2024

**Sir,**

**Sub:** O.A.No 106 of 2023 Hon'ble NGT (SZ) filed by K. Srinivasulu - Remediation plans and cost details for our Mines i.e,  
 1) M/s. JR Granites Pvt Ltd, (Black Granite Mine - 0.850 Ha), Sy.No.99/4 & 7, Kotamanapalli (V), Gudupalli (M), Chittoor District.  
 2) M/s. JR Granites Pvt Ltd, (Black Granite Mine - 1.620 Ha), Sy.No.89/1, 95/1(P), 95/2(P) & 95/3 (P), Kotamanapalli (V), Gudupalli (M), Chittoor District.  
 3) M/s. JR Granites Pvt Ltd, (Black Granite Mine - 4.846 Ha), Sy.No.136, 137 & 138, Kotamanapalli (V), Gudupalli (M), Chittoor District - Submitted - Reg.

**Ref:** 1. Hon'ble NGT (SZ) Order dated 08.11.2023  
 2. Hon'ble NGT (SZ) Order dated 10.07.2024

We humbly submit that, in obedience to the Hon'ble NGT Order dated 08.11.2023 a sustainable remediation plan was prepared by Prof. T. Damodharam Head of the Department, Environmental Sciences, S.V University, Tirupati, Andhra Pradesh.

He further submitted that, as per the sustainable remediation plans and also in connection with the recommended plants viz., Azardirachta, Melia, Ficus, Mangifera, Lantana camara and Eucalyptus etc., we are developing additional greenbelt at buffer zone with the following plants 1500 Nos in the month of June 2024. Photographs enclosed for kind perusal.

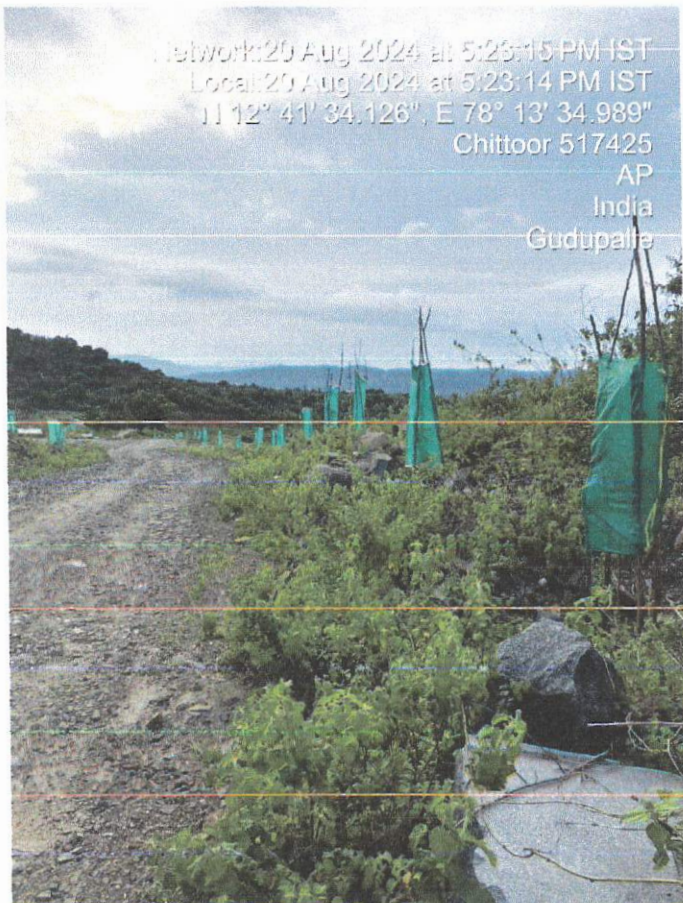
1. Azardirachta - Neem
2. Melia - Chinaberry tree (Bandi veepa)
3. Ficus - Banyan
4. Mangifera - Mango
5. Eucalyptus - Neelagiri
6. Eugenia Jambolana - Indian Black berry
7. Avenue Plantation.

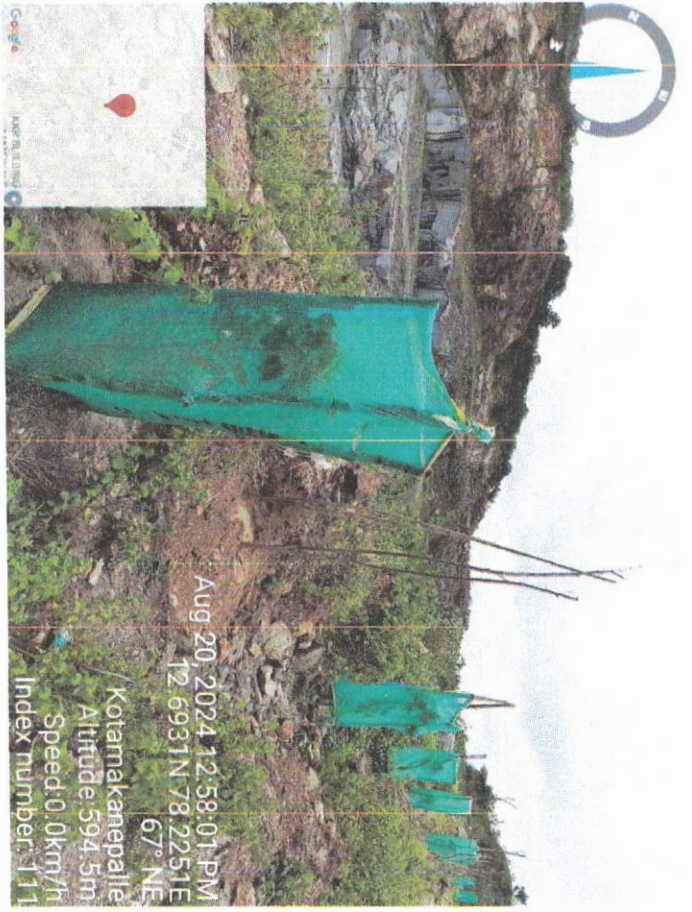
**Budget Allocation for development of additional green belt in buffer zone area:**

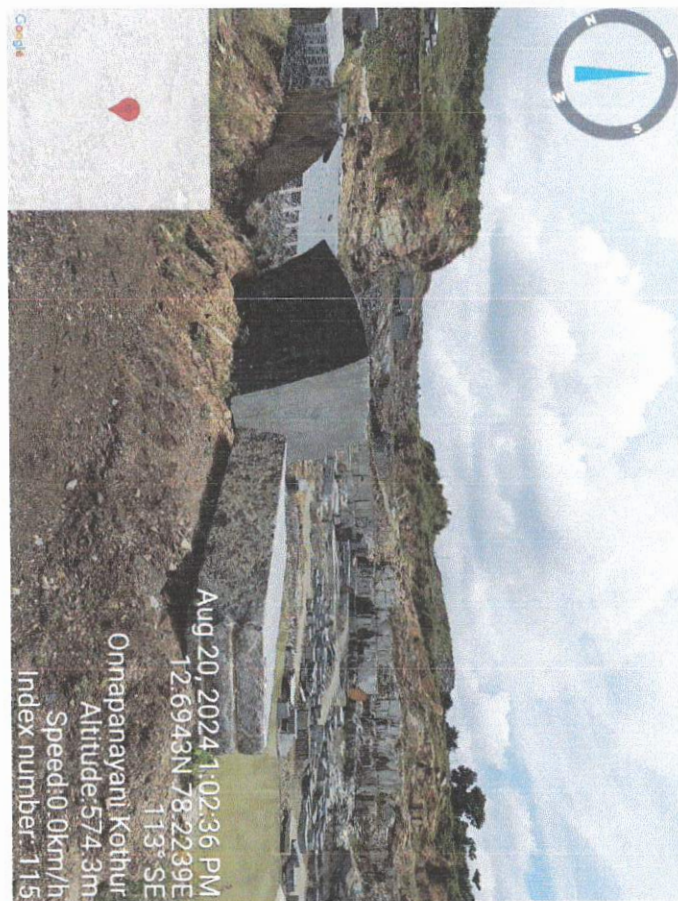
1. Costing of plant & Labour charges for pit	Rs. 170/- each x 1500	Rs. 2,55,000
2. For maintenance cost (Watering)	Rs.15,000 x 12	Rs. 1,80,000
	Total	Rs. 4,35,000
3. Budget from second year onwards (replacing & maintenance)		Rs. 50,000

Submitted.

Yours faithfully,  
 For J.R Granites









# SAI RAGHAVENDRA GRANITES

#13-167/4, Court Road, KUPPAM - 517 425, Chittoor Dist., A.P.

*S. Sunil Kumar*

Proprietor

24.08.2024

Date : .....

To

**The Environmental Engineer,**  
A.P Pollution Control Board,  
Regional office, Tirupati.

Sir,

**Sub:** O.A.No 106 of 2023 Hon'ble NGT (SZ) filed by K. Srinivasulu - Remediation plans and cost details for our Mines i.e,  
1) M/s. Sai Raghavendra Granites, (Black Granite Mine - 0.607 Ha), Sy.No.98/3, Kotamanapalli (V), Gudupalli (M), Chittoor District.  
2) M/s. Sri Sai Krupa Granites, (Black Granite Mine - 0.611 Ha), Sy.No.100, Kotamanapalli (V), Gudupalli (M), Chittoor District - Submitted - Reg.

**Ref:** 1. Hon'ble NGT (SZ) Order dated 08.11.2023  
2. Hon'ble NGT (SZ) Order dated 10.07.2024

We humbly submit that, in obedience to the Hon'ble NGT Order dated 08.11.2023 a sustainable remediation plan was prepared by Prof. T. Damodharam Head of the Department, Environmental Sciences, S.V University, Tirupati, Andhra Pradesh.

He further submitted that, as per the sustainable remediation plans and also in connection with the recommended plants viz., Azardirachta, Melia, Ficus, Mangifera, Lantana camara and Eucalyptus etc., we are developing additional greenbelt at buffer zone with the following plants 500 Nos in the month of June 2024. Photographs enclosed for kind perusal.

1. Azardirachta - Neem
2. Melia - Chinaberry tree (Bandi veepa)
3. Ficus - Banyan
4. Eucalyptus - Neelagiri
5. Eugenia Jambolana - Indian Black berry
6. Conocarpus - Saptaparni
7. Avenue Plantation.

**Budget Allocation for development of additional green belt in buffer zone area:**

1. Costing of plant & Labour charges for pit	Rs. 170/- each x 500	Rs. 85,000
2. For maintenance cost (Watering)	Rs.10,000 x 12	Rs. 1,20,000
	Total	Rs. 2,05,000
3. Budget from second year onwards (replacing & maintenance)		Rs. 50,000

Submitted.

*ACE*  
*Pr. Put up*  
*A. S. S.*  
*24/8/24*

Yours faithfully,  
For Sai Raghavendra Granites

*Mark*



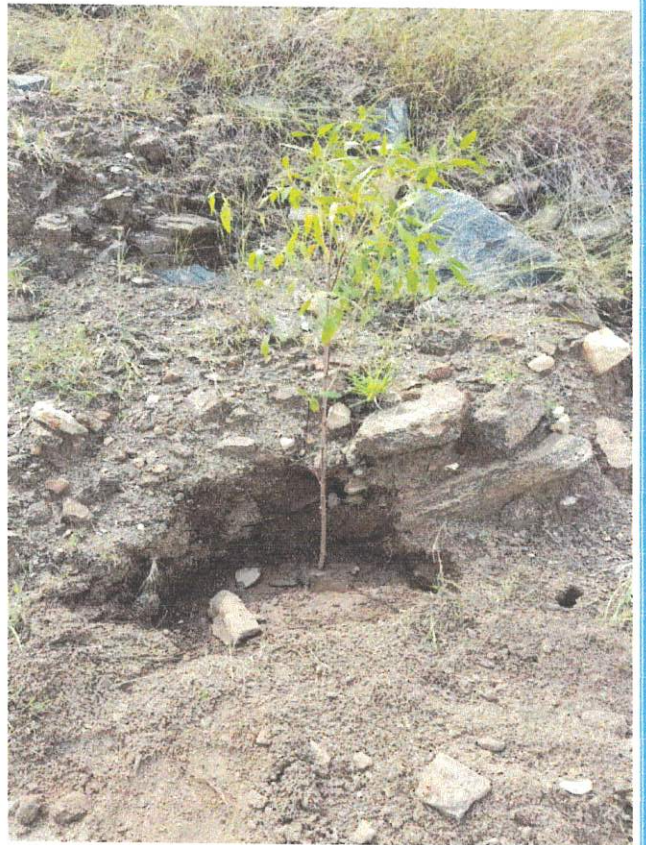
24-Aug-2024 8:26:09 am  
12.6951N 78.2294E

SAI RAQHAVENDRA GRANITES Sy. No. 98/3



24-Aug-2024 8:21:45 am  
12.6961N 78.2290E  
Unnamed Road  
Kotamakanepalle  
Andhra Pradesh





SRI SAI KRUNA GRANITES

Sy. no. 100 KOTAMARANA PALLA





SRI SAI KRUPA 35 GRANITES



24-Aug-2024 8  
12.6965N  
Unnao  
Kotama  
Andhra





**Sri. K. Siva Prakash,**

Cell: +91 97899 41111, 9000905655

D.No.2/285, Mangai Nagar,  
Kattigani Palli Village,  
Krishnagiri Town,  
Krishnagiri District, Tamilnadu- 635 001

To  
**The Environmental Engineer,**  
A.P Pollution Control Board,  
Regional office, Tirupati.

Date:21.08.2024

**Sir,**

**Sub:** O.A.No 106 of 2023 Hon'ble NGT (SZ) filed by K. Srinivasulu – Remediation plans and cost details for our Mine M/s. K. Siva Prakash, (Black Granite Mine - 0.405 Ha), Sy.No.103, Kotamanapalli (V), Gudupalli (M), Chittoor District – Submitted – Reg.

**Ref:** 1. Hon'ble NGT (SZ) Order dated 08.11.2023  
2. Hon'ble NGT (SZ) Order dated 10.07.2024

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	<b>Total</b>	<b>Rs. 1,72,500</b>
3. Budget from second year onwards (replacing & maintenance)		Rs. 25,000

Submitted.

  
Yours faithfully,  
For K. Siva Prakash



